

ANNUAL GENERAL TRANSFERS – 2017

OF THE DISTRICT JUDGES

The Hon'ble the Chief Justice and Administrative Judges of the Bombay High Court have been pleased to make the following postings :-

Sr. No.	NAME	PRESENT POSTING		PROPOSED POSTING	
1	Shri Gaikwad Vijay P.	Jalna		Nagpur	
2	Shri Argade D.N.	Basmatnagar	Parbhani	Mangaon	Raigad at Alibag
3	Shri Utpat J.T.	Pune		Retained	
4	Smt. Shende A.S.	Mumbai		Wardha	
5	Shri Patil V.V.	Mumbai		Aurangabad	
6	Shri Mirza M.J.	Kalyan	Thane	Satara	
7	Shri Dholakia D.A.	Mumbai		Satara	
8	Shri Hejib U.B.	Mumbai		Solapur	
9	Shri Mahajan H.S.	Mumbai		Aurangabad	
10	Shri Pathan S.I.	Osmanabad		Hingoli	Parbhani
11	Shri Bhagat S.M.	Sangamner	Ahmednagar	Karad	Satara
12	Shri Kulkarni Vijay S.	Aurangabad Bench	Aurangabad	Retained	
13	Shri Shete S.G.	Aurangabad		City Civil Court	Mumbai
14	Shri Sharma S.S.	Beed		Buldhana	

Sr. No.	NAME	PRESENT POSTING	PROPOSED POSTING
15	Shri Jagtap S.R.	Khed – Pune Rajgurunagar	Nanded
16	Smt. Mohite V.M.	Satara	Raigad at Alibag
17	Shri Padalkar V.S.	Aurangabad	City Civil Court Mumbai
18	Shri Mahatme A.S.	Mumbai	Malegaon Nashik
19	Shri Kaloti A.S.	Buldhana	City Civil Court Mumbai
20	Shri Brahme N.K.	Nashik	Khed – Pune Rajgurunagar
21	Shri Bharuka S.J.	Vasai Thane	Biloli Nanded
22	Shri Yawalkar A.L.	Nanded	City Civil Court Mumbai
23	Shri Azmi M.S.	Nagpur	City Civil Court Mumbai
24	(#) Shri Mungale M.S.	Omerga Osmanabad	MACT Mumbai
25	Shri Umar M.M.	Nagpur	City Civil Court Mumbai
26	Shri Nandedkar K.P.	Jalgaon	City Civil Court Mumbai
27	Shri Kurtadikar M.V.	Nilanga Latur	City Civil Court Mumbai
28	Smt. Yenkar L.L.	Pune	Retained
29	Shri Patil A.K.	Biloli Nanded	Pune
30	Shri Bhillare A.B.	Pune	Sangamner Ahmednagar
31	Shri Patangankar A.J.	Mumbai	Pandharpur Solapur

Sr. No.	NAME	PRESENT POSTING		PROPOSED POSTING	
32	Shri Vidwans V.V.		Beed	Achalpur	Amravati
33	Shri Barde V.C.		Nagpur	City Civil Court	Mumbai
34	Shri Kshirsagar A.D.	Palghar	Thane		Buldhana
35	Smt. Baraliya M.A.		Nagpur	City Civil Court	Mumbai
36	Shri Ladekar P.Y.		Pune		Jalgaon
37	Shri Deshmukh D.D.		Pune		Retained
38	Shri Dorle S.P.	Kelapur	Yavatmal	Bhusawal	Jalgaon
39	(#) Shri Hedaoo S.B.	Achalpur	Amravati	MACT	Mumbai
40	Shri Gaidhani S.B.	Kalyan	Thane	Vaijapur	Aurangabad
41	Shri Shah A.K.		Washim		Pune
42	Shri Mudholkar U.M.	Pandharpur	Solapur	City Civil Court	Mumbai
43	Shri Lambe M.B.		Raigad at Alibag	Basmatnagar	Parbhani
44	Shri Kazi A.S.		Mumbai		Nagpur
45	Shri Karhale S.K.		Pune		Retained
46	Shri Gwalani S.H.		Nagpur		Pune
47	Shri Salunkhe S.R.		Kolhapur	Ambajogai	Beed
48	Shri Deshpande Shailesh S.		Mumbai		Nagpur

Sr. No.	NAME	PRESENT POSTING		PROPOSED POSTING	
49	Shri Bangar S.E.		Mumbai		Dhule
50	Shri Choure A.N.		Ahmednagar	Majalgaon	Beed
51	Smt. Ghadge N.T.		Raigad at Alibag		Aurangabad
52	(#) Shri Khandagale S.S.	Malegaon	Nashik	MACT	Nagpur
53	Shri Salunkhe S.B.		Dhule	Omerga	Osmanabad
54	(#) Shri Ippar K.B.	Vaijapur	Aurangabad	MACT	Mumbai
55	Shri Dhande V.G.		Bhandara		Retained
56	Shri Pathan M.S.		Nashik	Ahmedpur	Latur
57	Shri Deshpande R.G.		Mumbai		Raigad at Alibag
58	Shri Patil R.S.		Beed	City Civil Court	Mumbai
59	Shri Bhagure P.C.		Mumbai		Pune
60	Shri Utpat R.V.		Raigad at Alibag	Bhoom	Osmanabad
61	Shri Kshirsagar B.P.		Aurangabad		Nagpur
62	Shri Sayyed A.H.		Aurangabad		Dhule
63	Shri Choudhary P.R.		Solapur	Small Causes Court	Mumbai
64	Smt. Shaikh Nazeera M.	Dindoshi	Mumbai		Beed
65	(#) Smt. Pawar Sarita R.		Pune	Member, COOP	Aurangabad

Sr. No.	NAME	PRESENT POSTING		PROPOSED POSTING	
66	(#) Smt. Kulkarni Vaishali B.		Aurangabad	Member, COOP	Pune
67	(*) Shri Jahagirdar K.K.		Parbhani		Pune
68	(*) Shri Sardesai R.N.	Mangaon	Raigad at Alibag		Pune
69	(*) Shri Tiwari R.S. (#)	Malegaon	Nashik	Inustrial Court	Jalna
70	(*) Shri Magare S.C.	Ahmedpur	Latur	Niphad	Nashik
71	(*) Shri Sayeed A.A.		Mumbai	Achalpur	Amravati
72	(*) Shri Agrawal G.O.		Nanded	City Civil Court	Mumbai
73	(*) Shri Deshmukh J.V.	Kandhar	Nanded	City Civil Court, Dindoshi	Mumbai
74	(*) Shri Divate M.P.	Hingoli	Parbhani	Vasai	Thane
75	(*) Smt. Pardeshi R.P.		Jalna		Ahmednagar
76	(*) Shri Khan Adil M.	Bhokar	Nanded	Small Causes Court	Mumbai
77	(*) Shri Shaikh M.S.	Achalpur	Amravati	Bhokar	Nanded
78	Shri Khobragade Y.G.		Nagpur		Retained
79	(#) Shri Mahajan M.K.		Mumbai	MACT	Nagpur
80	Shri Patkar V.P.	Achalpur	Amravati		Retained
81	Shri Patil Sanjay V.		Mumbai		Retained
82	Shri Ranpise S.V.		Mumbai	Nilanga	Latur

Sr. No.	NAME	PRESENT POSTING		PROPOSED POSTING	
83	Shri Joshi R.N.		Mumbai	Kelapur	Yavatmal
84	Smt. Agrawal K.B.		Jalgaon		Retained
85	Smt. Dhote M.J.		Pune		Jalna
86	Shri Gajbhiye P.L.		Buldhana		Dhule
87	Shri Surana D.P.		Mumbai		Retained
88	Shri Digraskar S.D.		Aurangabad		Retained
89	Shri Wankhade R.G.		Mumbai		Retained
90	(#) Shri Bilolikar A.G.		Pune	MACT	Mumbai
91	Shri Shinde D.S.	Dindoshi	Mumbai		Aurangabad
92	Shri Bhavake P.R.		Mumbai		Ahmednagar
93	Shri Gimekar N.G.		Pune		Nashik
94	Smt. Razvi S.K.S.		Mumbai		Pune
95	Shri Pande Rajeev P.		Mumbai	Amalner	Jalgaon
96	Shri Bhende D.K.	Dindoshi	Mumbai		Retained
97	Shri Deshpande H.M.		Ahmednagar		Retained
98	Shri Walimohammed M.M.		Thane		Retained
99	Shri Gosavi S.S.		Aurangabad		Retained

Sr. No.	NAME	PRESENT POSTING	PROPOSED POSTING
100	Shri Choudhari K.R.	Mumbai	Beed
101	Smt. Bhishma S.S.	Amravati	Retained
102	Shri Wankhede A.T.	Yavatmal	Retained
103	Shri Vedpathak S.G.	Kolhapur	City Civil Court Mumbai
104	Smt. Deshpande Manjusha V.	Nanded	Retained
105	Shri Khan Rasheed M.	Dindoshi Mumbai	Retained
106	Shri Kakani R.R.	Aurangabad	Kandhar Nanded
107	Shri Patani A.K.	Jalgaon	Retained
108	Shri Gaddam C.P.	Karad Satara	Retained
109	Shri Rane Y.A.	Mumbai	Retained
110	Shri Kharat S.S.	Mumbai	Nanded
111	Shri Bhalchandra G.G.	Akola	Retained
112	Shri Gautam K.N.	Warora Chandrapur	Retained
113	Shri Nimbalkar V.D.	Dindoshi Mumbai	Retained
114	Shri Sirsikar A.N.	Satara	City Civil Court Mumbai
115	Shri Khoche D.D.	Nagpur	Retained
116	Shri Deshpande V.S.	Jalna	Washim

Sr. No.	NAME	PRESENT POSTING		PROPOSED POSTING	
117	Shri Bodhankar M.S.	Mumbai		Nashik	
118	Shri Kulkarni Sanjay K.	Bhusawal	Jalgaon	Nagpur	
119	Shri Kothalikar D.E.	Amalner	Jalgaon	Retained	
120	Shri Suryawanshi S.V.	Pune		Retained	
121	Shri Agrawal G.P.	Nagpur		Retained	
122	Shri Gulhane S.S.	Pune		Palghar	Thane
123	Shri Vaidya V.M.	Mumbai		Retained	
124	Shri Deshmukh D.S.	Sangli		Retained	
125	Shri Bhasme A.B.	Nanded		Small Causes Court	Mumbai
126	Shri Chandgade S.M.	Mumbai		Retained	
127	Shri Nagalkar P.M.	Mumbai		Kolhapur	
128	Shri Kashyap D.V. (Husband of Smt. Kashyap M.D.)	Dindoshi	Mumbai	Parbhani	
129	Smt. Keole S.K.	Ahmednagar		Retained	
130	Shri Kanthale S.S.	Nagpur		Jalna	
131	Shri Morey S.A.	Mumbai		Family Court	Aurangabad

Sd/-

(Mangesh S. Patil)

Registrar General

High Court, Bombay

Dated : 27 April 2017

Sr. No.	NAME	PRESENT POSTING	PROPOSED POSTING
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- Note
- 1) Await detailed Notification of the postings, which will follow.
 - 2) The Hon'ble the Chief Justice and Hon'ble Administrative Judges have been pleased to direct that all the officers under orders of Annual General Transfers should leave the charge of their present posting in consultation with the Principal District Judges of the respective stations, leave charge during vacation period in such a manner that after utilizing admissible joining period, normally they take charge at new station on the date of re-opening before office hours. This is necessary to ensure that on re-opening of Courts after vacation, all the Judicial Officers are functional at new station.
 - 3) Courts reopen after vacation on 5th June, 2017.
 - 4) The Judicial Officers under order of transfer are informed that representation if any against the order of transfer will be entertained only after they take charge of their new postings.
 - 5) The Judicial Officers who are under order of transfer are directed (a) to finish by judgments all cases in which hearing has already been concluded and (b) should endeavour to dispose of all part-heard cases before handing over charge.
 - 6) (*) Judicial Officers not due for transfer and who are transferred on their request are not entitled to Transfer Grants/ Allowances.
 - 7) (#) The Judicial Officers who are transferred and posted as a) Member, Industrial Court and b) Member, Motor Accidents Claims Tribunal c) Member, Maharashtra State Co-op. Appellate Court shall leave the charge in consultation with the High Court.